

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Docket No. 13/TT/2013
(Now Petition No. 54/TT/2013)

Date: 15.3.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets under NRSSS-XIII for 2009-14
period

Sir,

I am directed to refer to your above mentioned petition, and to request you to submit the estimated completion cost of assets under construction, along with other details such as date of commercial operation (s), location(s), etc., on affidavit, with advance copy to the respondents/ beneficiaries, latest by 15.4.2013.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)